

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **15.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Shriram Finance Ltd
Vs
Parveen Travels Pvt Ltd

MAIN PETITION NUMBER : CP(IBC)/159(CHE)/2023
(IA/MA) APPLICATION NUMBERS
IA/1521(CHE)/2024

ORDER

Present: Ld. Counsel Shri. P Elayarajkumar for the Applicant / RP, who
is also present in person.

An application has been filed under Section 12A of IBC r/w Regulation
30A of CIRP Regulations.

Arguments heard.

Orders Reserved.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)